

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 17.01.2013

The meeting No.41/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 17.01.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting Nos.39/AM-13, dated 03.01.2013 and 40/AM-13, dated 10.01.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 03.01.2013 and 10.01.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.41/AM-13 dated 17.01.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 41/84-ALC3/2012

MEETING DATE : 17.01.2013

Case No.:1/29/84-ALC3/2012	Party Name: UNITEX APPARELS PVT	Meet No/Date:41/84-ALC3/2012	Status:
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	LTD.,	17.01.2013	Approved	
HQ File :01/84/050/00247/AM13/	RLA File :07/24/040/00292/AM13/	Lic.No/Date:0710091364 12.10.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and sample of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Women's Jacket made of 99% Cotton 1% Elastane Denim fabric, GSM-360+/-10%	20,000 Nos.	99% Cotton 1% Elastane Denim fabric, GSM-360+/-10%, Width-54/55"	53,617 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

2	Case No.:5/32/84-ALC3/2012	Party Name: FASHION ACCESSORIES	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
	HQ File :01/84/050/00291/AM13/	RLA File :05/23/040/00316/AM13/	Lic.No/Date:0510338585 07.11.2012	Defer Date: 14.02.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 14.02.2013.			

3	Case No.:4/37/84-ALC3/2012	Party Name: G.R.CORPORATION	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
	HQ File :01/84/050/00353/AM13/	RLA File :06/24/040/00028/AM13/	Lic.No/Date:0610029561 09.11.2012	Defer Date: 14.02.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to			

await the same and defer the case for re-listing on 14.02.2013.

4	Case No.:5/37/84-ALC3/2012	Party Name: PRA YAAN EXIM PVT. LTD.	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
	HQ File :01/84/050/00354/AM13/	RLA File :13/24/040/00038/AM13/	Lic.No/Date:1310041503 23.11.2012	Defer Date: 14.02.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 14.02.2013.			

5	Case No.:3/36/84-ALC3/2012	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
	HQ File :01/84/050/00346/AM13/	RLA File :30/24/040/00040/AM13/	Lic.No/Date:3010090274 05.12.2012	Defer Date: 14.02.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 14.02.2013.			

	Case No.:6/36/84-ALC3/2012	Party Name: UNITEX APPARELS PVT LTD.,	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Approved
	HQ File :01/84/050/00349/AM13/	RLA File :07/24/040/00361/AM13/	Lic.No/Date:0710092329 06.12.2012	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and after deliberations decided to ratify the Advance			

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Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Women's Trucker Jackets made of 98% Cotton 2% Elastane Denim fabric, GSM-373+/-10%	11,000 Nos.	98% Cotton 2% Elastane Denim fabric, GSM-373+/-10%, Width-57/58"	30,714 Sq. meter
			65% Polyester 35% Cotton interlining fabric, width-59"	1613 Sq. meter
			Revits (Burr)	Net to net + 1% wastage
			Interior labels/Screen print (Leather labels)	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:2/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
HQ File :01/84/050/00376/AM13/	RLA File :03/95/040/00620/AM13/	Lic.No/Date:0310717119 13.12.2012	Defer Date: 14.02.2013
Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 14.02.2013.			

Case No.:1/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
HQ File :01/84/050/00375/AM13/	RLA File :03/95/040/00650/AM13/	Lic.No/Date:0310717384 17.12.2012	Defer Date: 14.02.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 14.02.2013.

9	Case No.:4/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
	HQ File :01/84/050/00378/AM13/	RLA File :03/95/040/00639/AM13/	Lic.No/Date:0310717372 17.12.2012	Defer Date: 14.02.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 14.02.2013.			

Case No.:5/41/84-ALC3/2012	Party Name: IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Approved	
HQ File :01/84/050/00379/AM13/	RLA File :04/24/040/00185/AM13/	Lic.No/Date:0410141822 17.12.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Pants (Trousers) made of 98% Cotton 2% Spandex fabric, GSM-340+/-10%	89,759 Nos.	98% Cotton 2% Spandex fabric, GSM-340+/-10%, Cuttable Width-51", 53"	2,01,958 Sq. meter
			80% Polyester 20% Cotton T/C Pocketing fabric, GSM-	36,801 Sq. meter

10				105+/-10%, width-58"	
				Zippers	Net to net
				Buttons	Net to net
				Rivets	Net to net + 1% wastage
	2.	Ladies Pants (Trousers) made of 97% Cotton 3% Spandex fabric, GSM-340+/-10%	1333 Nos.	97% Cotton 3% Spandex fabric, GSM-340+/-10%, Cuttable Width-57"	3000 Sq. meter
				80% Polyester 20% Cotton T/C Pocketing fabric, GSM-105+/-10%, width-58"	547 Sq. meter
				Zippers	Net to net
				Buttons	Net to net
				Rivets	Net to net + 1% wastage
	<p>The GSM should match in both import and export.</p> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				

11	Case No.:3/41/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Deferred
	HQ File :01/84/050/00377/AM13/	RLA File :03/95/040/00685/AM13/	Lic.No/Date:0310717630 19.12.2012	Defer Date: 14.02.2013
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 14.02.2013.</p>			

12	Case No.:6/41/84-ALC3/2012	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:41/84-ALC3/2012 17.01.2013	Status: Transferred
	HQ File :01/84/050/00380/AM13/	RLA File :56/24/040/00035/AM13/	Lic.No/Date:5610001483 09.01.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and found that the export product is not produced from manmade fabric. Hence, classification of export product under chapter 63 of ITC (HS) code is not tenable. The Committee further felt that export product is plastic item and comes under chapter 39 of the ITC (HS) code. Therefore, after deliberation the Committee has decided to transfer this case to NC-VII for a decision.			

MANUAL AGENDA CASES

(13)

Case No.667	M/s Gaurav International, Gurgaon
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/373/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0510334886 dated 14.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/90/2012-13/Hos., dated 14.01.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Shirt (Full Sleeve) made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. KIRSTEN-SW2H6233C	2720 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	4.64 meter piece	Sq. per
2.	Ladies Shirt (Full Sleeve) made of 100% Polyester dyed woven	7800 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	4.86 meter	Sq. per

	fabric, GSM-78+/-10%, Style No. KIRSTEN-SA246203/ KIRSTEN-SF2H6230/ KIRSTEN-SW2H6224			piece
3.	Ladies Shirt (Full Sleeve) made of 100% Polyester printed woven fabric, GSM-78+/-10%, Style No. KIRSTEN-SW246249	700 Nos.	100% Polyester printed woven fabric, GSM-78+/-10%	4.86 meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.668	M/s Texstyles, Noida
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/125/AM-07/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510183956 dated 02.06.2006.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M. No.12(6)/11-TSW, dated 16.01.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Kim Sheep Leather Coat, Colour: Black	57 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Black	31.1305 Sq. feet per piece
2.	Kim Sheep Leather Coat, Colour: Brown	55 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Brown	31.1305 Sq. feet per piece
3.	Kim Sheep Leather Kid Coat, Colour: Black	82 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Black	15.61 Sq. feet per piece
4.	Kim Sheep Leather Kid	196 Nos.	Sheep Shearing (Natural	15.61 Sq. feet

	Coat, Colour: Brown		Sheep Fur), Colour: Brown	per piece
5.	Kim Sheep Leather Small Bag, Colour: Black	29 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Black	2.86 Sq. feet per piece
6.	Kim Sheep Leather Small Bag, Colour: Brown	69 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Brown	2.86 Sq. feet per piece
7.	Kim Sheep Leather Travel Bag, Colour: Black	182 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Black	6.83 Sq. feet per piece
8.	Kim Sheep Leather Travel Bag, Colour: Brown	360 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Brown	6.83 Sq. feet per piece
9.	Kim Sheep Leather Wallet, Colour: Black	41 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Black	0.02 Sq. feet per piece
10.	Kim Sheep Leather Wallet, Colour: Brown	30 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Brown	0.02 Sq. feet per piece
11.	Kim Sheep Leather Gilet, Colour: Black	112 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Black	7.521 Sq. feet per piece
12.	Kim Sheep Leather Gilet, Colour: Brown	112 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Brown	7.521 Sq. feet per piece
13.	Kim Sheep Leather Kid Gilet, Colour: Black	24 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Black	4.853 Sq. feet per piece
14.	Kim Sheep Leather Kid Gilet, Colour: Brown	79 Nos.	Sheep Shearing (Natural Sheep Fur), Colour: Brown	4.853 Sq. feet per piece
15.	Artemis Kid Gilet, Colour: Black	31 Nos.	Tigrado Lamb Skins (Natural Sheep Fur), Colour: Black	7.608 Sq. feet per piece
16.	Artemis Kid Gilet, Colour: Beige	35 Nos.	Tigrado Lamb Skins (Natural Sheep Fur), Colour: Biege	7.608 Sq. feet per piece
17.	Artemis Kid Gilet, Colour: Brown	113 Nos.	Tigrado Lamb Skins (Natural Sheep Fur), Colour: Brown	7.608 Sq. feet per piece
18.	Artemis Gilet, Colour: Black	183 Nos.	Tigrado Lamb Skins (Natural Sheep Fur), Colour: Black	11.232 Sq. feet per piece

19.	Artemis Gilet, Colour: Beige	105 Nos.	Tigrado Lamb Skins (Natural Sheep Fur), Colour: Beige	11.232 Sq. feet per piece
20.	Artemis Gilet, Colour: Brown	100 Nos.	Tigrado Lamb Skins (Natural Sheep Fur), Colour: Brown	11.232 Sq. feet per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.669	M/s Grindwell Norton Ltd. or M/s Grindwell Norton International Ltd., Bangalore
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/499/AM-13/DES-V
Ratification of input output norms against Advance Authorisation No.0710090486 dated 30.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not furnished the requisite information/details in support of their proposal. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(16)

Case No.670	M/s Orient Craft Ltd., Gurgaon
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/473/AM-13/DES-V
Fixation of ad-hoc Norms under Annual Advance Authorization No.0510307324 dated 04.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/112/2012-13/Hos., dated 15.01.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Linen Chambray Quilt size-86"x90" made from 100% Linen woven fabric, GSM-180+/-10%	370 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%	8.21 Sq. meter per piece
2.	Linen Chambray Quilt size-101"x90" made from 100% Linen	370 Nos.	100% Linen unwashed woven fabric, GSM-180+/-	9.49 Sq. meter per

	woven fabric, GSM-180+/-10%		10%	piece	
3.	Linen Chambray Sham size-20"x26" made from 100% Linen woven fabric, GSM-180+/-10%	250 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%	0.65 meter piece	Sq. per
4.	Linen Chambray Sham size-26"x26" made from 100% Linen woven fabric, GSM-180+/-10%	1000 Nos.	100% Linen unwashed woven fabric, GSM-180+/-10%	0.89 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.671	M/s Orient Craft Ltd., Gurgaon
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/472/AM-13/DES-V
Fixation of ad-hoc Norms under Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/113/2012-13/Hos., dated 15.01.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Full Sleeve Blouse made from 73% Cotton 27% Silk woven fabric, GSM-43+/-10%, Style No.323054	6050 Nos.	73% Cotton 27% Silk woven fabric, GSM-43+/-10%	2.92 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.672	M/s Orient Craft Ltd., Gurgaon
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/474/AM-13/DES-V
Fixation of ad-hoc Norms under Annual Advance Authorization No.0510307324 dated 04.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/112/2012-13/Hos., dated 15.01.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Linen Quilt size-108"x94" made from 100% Linen woven fabric, GSM-180+/-10%	104 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	10.00 meter piece	Sq. per
2.	Linen Quilt size-90"x94" made from 100% Linen woven fabric, GSM-180+/-10%	104 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	8.51 meter piece	Sq. per
3.	Linen Pillow (Quilted) size-18"x18" made from 100% Linen woven fabric, GSM-180+/-10%	108 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	0.88 meter piece	Sq. per
4.	Linen Pillow (Quilted) size-14"x22" made from 100% Linen woven fabric, GSM-180+/-10%	108 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	0.88 meter piece	Sq. per
5.	Linen Sham (Quilted) size-20"x26" made from 100% Linen woven fabric, GSM-180+/-10%	208 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	1.61 meter piece	Sq. per
6.	Linen Sham (Quilted) size-20"x36" made from 100% Linen woven fabric, GSM-180+/-10%	208 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	2.11 meter piece	Sq. per
7.	Linen Sham (Quilted) size-26"x26" made from 100% Linen woven fabric, GSM-180+/-10%	312 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	1.84 meter piece	Sq. per

8.	Linen Duvet Cover size-90"x96" made from 100% Linen woven fabric, GSM-180+/-10%	104 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	16.20 meter piece	Sq. per
9.	Linen Duvet Cover size-108"x96" made from 100% Linen woven fabric, GSM-180+/-10%	104 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	19.33 meter piece	Sq. per
10.	Linen Sham size-20"x26" made from 100% Linen woven fabric, GSM-180+/-10%	208 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	1.46 meter piece	Sq. per
11.	Linen Sham size-26"x26" made from 100% Linen woven fabric, GSM-180+/-10%	312 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	1.90 meter piece	Sq. per
12.	Linen Sham size-20"x36" made from 100% Linen woven fabric, GSM-180+/-10%	208 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	1.87 meter piece	Sq. per
13.	Linen Fitted Sheet size-78"x80" made from 100% Linen woven fabric, GSM-180+/-10%	198 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	10.87 meter piece	Sq. per
14.	Linen Fitted Sheet size-60"x80" made from 100% Linen woven fabric, GSM-180+/-10%	236 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	9.17 meter piece	Sq. per
15.	Linen Flat Sheet size-112"x106" made from 100% Linen woven fabric, GSM-180+/-10%	198 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	10.58 meter piece	Sq. per
16.	Linen Flat Sheet size-94"x106" made from 100% Linen woven fabric, GSM-180+/-10%	236 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	8.87 meter piece	Sq. per
17.	Linen Pillow Case size-40"x21" made from 100% Linen woven	372 Nos.	100% Linen grey unwashed woven fabric,	1.74 meter	Sq. per

	fabric, GSM-180+/-10%		GSM-180+/-10%	piece	
18.	Linen Pillow Case size-32"x21" made from 100% Linen woven fabric, GSM-180+/-10%	536 Nos.	100% Linen grey unwashed woven fabric, GSM-180+/-10%	1.45 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.673	M/s Chelsea Mills, New Delhi
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/438/AM-13/DES-V
Ratification of input output norms in respect Annual Advance Authorization No. 0510323823 dated 02.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/115/2012-13/Hos., dated 16.01.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Infants/Girls Dress multilayered with diaper made from 100% Cotton Denim fabric, GSM-155+/-10%, Style No. 298806/304583	14, 062 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	1.67 Sq. meter per piece
			100% Cotton Dyed fabric, GSM-120+/-10%	0.20 Sq. meter per piece
			Sensor Tags	1 No. per piece
2.	Infants/Girls Dress with diaper made from 100% Cotton Denim fabric, GSM-155+/-10%, Style No.913252	5970 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	0.98 Sq. meter per piece
			100% Cotton Dyed fabric, GSM-120+/-10%	0.80 Sq. meter per piece

			Zip Fastners	2 Nos. per piece
			Sensor Tags	1 No. per piece
3.	Infants/Girls Pleated Flared Shorts made from 100% Cotton Denim fabric, GSM-155+/-10%, Style No.425699/306258	3600 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	0.96 Sq. meter per piece
			Zip Fastners	1 No. per piece
			Snap Fastners	1 No. per piece
			Elastic	0.95 Meter per piece
			Sensor Tags	1 No. per piece
4.	Women Long Dress made from 100% Cotton Denim Pintuk fabric, GSM-155+/-10%, Style No. 172180/319548	1890 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	3.67 Sq. meter per piece
			Sensor Tags	1 No. per piece
5.	Girls Long Bermuda made from 80% Cotton 20% Polyester Denim fabric, GSM-350+/-10%, Style No. 333540	17,640 Nos.	80% Cotton 20% Polyester Denim fabric, GSM-350+/-10%	1.15 Sq. meter per piece
			Elastic	0.95 Meter per piece
			Zip Fastners	1 No. per piece
			Sensor Tags	1 No. per piece
6.	Girls Pleated Flared Romper made from 100% Cotton Denim fabric, GSM-185+/-10%, Style No.296859/307770	17,020 Nos.	100% Cotton Denim fabric, GSM-185+/-10%	1.98 Sq. meter per piece
			Metal Adjustable Buckles	2 Nos. per piece
			Sensor Tags	1 No. per piece
			Metallic O Ring	2 Nos. per piece
7.	Infants/Girls Flared Romper	13,180	100% Cotton Denim fabric,	1.55 Sq. meter

	made from 100% Cotton Denim fabric, GSM-185+/-10%, Style No.377708	Nos.	GSM-185+/-10%	per piece
			Snap Fastners	4 Nos. per piece
			Sensor Tags	1 No. per piece
8.	Girls Dress made from 100% Cotton Denim fabric, GSM-155+/-10%, Style No.426943/370667	9400 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	1.90 Sq. meter per piece
			100% Polyester Toffeta Lining fabric, GSM-65+/-10%	0.88 Sq. meter per piece
			100% Polyester Net Lining fabric, GSM-40+/-10%	1.92 Sq. meter per piece
			Woven Tape	2.20 Meter per piece
9.	Girls Long Flared Short made from 100% Cotton dyed fabric, GSM-250+/-10%, Style No. 426360/381364	51,230 Nos.	100% Cotton dyed fabric, GSM-250+/-10%	0.79 Sq. meter per piece
			80% Cotton 20% Polyester dyed fabric, GSM-105+/-10%	0.33 Sq. meter per piece
			Zip Fastners	1 No. per piece
			Elastic	0.95 Meter per piece
			Sensor Tags	1 No. per piece
			Snap Fastners	1 No. per piece
			Fusible Interlining	0.24 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.674	M/s Faze Three Exports, Mumbai
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/804/AM-06/DES-V, No.01/84/50/820/AM-06/DES-V, No.01/84/162/122/AM-08/DES-V and No.01/84/50/23/AM-07/DES-V
Ratification of input output Norms in respect of Advance Authorization No.0310373227 dated 24.03.2006, 0310372017 dated 17.03. 2006, 0310425137 dated 30.03.2007 and 0310376683 dated 20.04.2006.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 14.02.2013.

(21)

Case No.675	M/s Kusumgar Corporates Pvt. Ltd.
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/227/AM-13/DES-V
Ratification of input output Norms in respect of Advance Authorization No.0310706839 dated 29.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and noted the mistake with regret. The Committee, after deliberations, decided to delete the words “The GSM should match in both import and export” from the decision of NC given in this case in its meeting held on 15.11.2012.

(22)

Case No.676	M/s Mahavir Spinfab Pvt. Ltd., Kanpur
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/249/AM-13/DES-V
Ratification of input output Norms in respect of Advance Authorization No.0610028917 dated 12.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that:

- i) The calculation sheet of export product given the applicant firm is not correct.
- ii) The applicant firm has not given the CAD/CAM, measurement sheet of export product in support of their proposal.

Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 14.02.2013.

(23)

Case No.677	M/s Laxmi Fabrics, Bangalore
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/257/AM-13/DES-V
Ratification of input output Norms in respect of Advance Authorization No.0710090710 dated 13.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Natural Silk Fabric (dyed/printed/embroidered), GSM-32/33, width-44/45"	32,490.40 Sq. meter	100% Natural Silk Fabric (undyed & unprinted), GSM-32/33, width-44/45" (Made of 100% Mulberry Raw Silk without mix of any other constituent yarns)	32,818 Sq. meter
2.	100% Natural Silk Fabric (dyed/printed/embroidered), GSM-54+/-10%, width-44/45"	12,064.00 Sq. meter	100% Natural Silk Fabric (undyed & unprinted), GSM-54+/-10%, width-44/45" (Made of 100% Mulberry Raw Silk without mix of any other constituent yarns)	12,182 Sq. meter

The GSM should match in both import and export.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No.678	M/s Howrah Mills Co. Ltd., Howrah
NC 41/AM-13, dt. 17.01.2013	File No.01/84/50/396/AM-12/DES-V
Ratification of input output Norms in respect of Advance Authorization No.0210173034 dated 25.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 14.02.2013.

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Outside Agenda Case

(25)

Case No.7	The Wool Industry Export Promotion Council, Mumbai
NC 41/AM-13, dt. 17.01.2013	File No.01/84/162/486/AM-13/DES-V
Amendment of export item under SION J-44.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the amendment of export item under SION J-44 in the decision given by NC in its meeting held on 20.12.2012. The Committee, after deliberations, decided to approve the following amendment in the export product under SION J-44:-

“Flax/Linen dyed fabric.”
